

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 247/2026

Mahatab Aalam

Applicant

Versus

Govt. of N.C.T. of Delhi

Respondent(s)

Date of hearing: 20.04.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE DR. AFROZ AHMAD EXPERT MEMBER**

Applicant Ms. Renu, Adv. for Applicant (Through VC)

Respondent Nil

ORDER

1. In this original application, applicant has made allegation in respect of illegal dumping of solid waste in non-designated public site i.e. Machhli Mandi, Shakarpur, Delhi.
2. The applicant has alleged that the illegal dumping of the solid waste took place on 12.03.2026 on the instructions of one Mr. Ram Kishor by the Municipal Corporation, Delhi. In support of such a plea the photographs have been enclosed with the original application.
3. Learned counsel for the applicant has referred to the complaint dated 16.03.2026 to the Commissioner, Municipal Corporation, Delhi and has submitted that no action on the said complaint has been taken.
4. We are of the view that if the solid waste has been illegally dumped in non-designated public site, the requisite action for clearing the solid waste is required to be taken by the Municipal Corporation, Delhi expeditiously and if the MCD has dumped the solid waste the punitive action is required to be taken by the DPCC.

5. Hence, we dispose of the original application directing the Commissioner, Municipal Corporation, Delhi to duly consider the complaint of the applicant dated 16.03.2026 and take remedial measures as expeditiously as possible preferably within a period of six weeks from the date of receipt of the copy of this order.

6. The applicant is also permitted to file a complaint to the Member Secretary, DPCC, who on receipt of the said complaint will immediately carry out the site inspection and if any violation is found, will take action for imposition the environmental compensation.

7. The applicant is permitted to submit a copy of the complaint dated 16.03.2026 alongwith a copy of this order to the Commissioner, Municipal Corporation, Delhi.

8. Original Application is accordingly disposed of.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

April 20, 2026
OA No. 247/2026
PN